

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**5. Intervention Petition/28/2024 In C.P. (IB)/336(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

**NAME OF THE PARTIES: - Vijayalaxmi Developers**  
**V/s**  
**LIC Housing Finance Ltd**  
**IN THE MATTER OF**  
**LIC Housing Finance Ltd**  
**V/s**  
**Ishwar Constructions Pvt. Ltd**

**Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**Intervention Petition/28/2024**: - Adv. Nausher Kohli a/w Adv. Rima Desai, Adv. Shlok Bodas appeared for the Applicant. None appeared for the Respondent. Intervention Petition/28/2024 filed in CP(IB)/336 (MB)2023 and the main Company Petition is listed for hearing on 03.05.2024, therefore, list this matter on **03.05.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**